

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 22-01-2026 To 26-01-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	260/2026	SUMITA MANDAL Mobile:9830692721 Email:BIPLABCHC@GMAIL.COM	BIPLAB RANJAN BOSE	12-02-2026	LOWER COURT DISTRICT DOES NOT MATCH
2	CPAN	93/2026	AYAN PAUL Mobile:8017400795 Email:SHAMAYEMTOSIN@GMAIL.COM	SHAMAYEM FASIH	12-03-2026	CONNECTED CASE NO DOES NOT MATCH WITH ORDER COPY
3	CPAN	98/2026	ALLARAKHA SEKH Mobile:9830053560 Email:AHAMEDS205@GMAIL.COM	SALAUDDIN AHAMED	12-02-2026	REQUIRED COMMISSIONER STAMP IN AFFIDAVIT
4	CRA (DB)	44/2026	SUDIP CHATTERJEE Mobile:9903004554 Email:MITGUHAROY2023@GMAIL.COM	MIT GUHA ROY	12-02-2026	LEAVE GRANTED WITHOUT CERTIFIED COPY BUT CERTIFIED COPY FILLED WITH OVERWRITTING
5	CRA (DB)	52/2026	PROSENJIT MONDAL @ BHADOR Mobile:7044063766 Email:SUMANTABABI2017@GMAIL.COM	SUMANTA DAS	12-02-2026	VICTIM IDENTITY DISCLOSED
6	CRM (A)	211/2026	ARINDAM NAYAK Mobile:9830656205 Email:UDAYC638@GMAIL.COM	TRISHA RAKSHIT	12-02-2026	1) TRIAL COURT REJECTION DETAILS NOT MENTIONED PROPERLY AT PARAGRAPH ONE (C.M.C NO.)
7	CRM (A)	212/2026	PIYARUL BIBI Mobile:9804098841 Email:SIMANTAKABIR@GMAIL.COM	SIMANTA KABIR	12-02-2026	1) MENTIONED G.R/BGR/P.T.N/SL. NO./ SPL. CASE ETC. AT CAUSE PAGE AND PENDING WHICH TRIAL COURT BELOW MENTION AT CAUSE TITLE PAGE
8	CRM (A)	217/2026	YYYY AND ORS. Mobile:8420330060 Email:NSGHOSH37@GMAIL.COM	SOUVIK DEY	12-02-2026	PETITONERS AND V.G. NAME AND DETAILS STILL READABLE EVEN AFTER MASKING
9	CRM (A)	219/2026	TAPAN MANDAL @ TUFANI MANDAL Mobile:9831446802 Email:ADVAMITSINGHLLB@GMAIL.COM	AMIT SINGH	12-02-2026	IMPUGNED ORDER DATE MENTIONED IN 1ST PARA NOT MATCHING WITH ORDER COPY
10	CRM (A)	221/2026	PETITIONER Mobile:9836405338 Email:MONDALDEBABRATA044@GMAIL.COM	DEBABRATA MONDAL	12-02-2026	1) AS PER PARA 3, PETITIONER AND V.G. GOT MARRIED. SO NECESSARY STEPS NEED TO BE TAKEN HIDE PETITIONER AND HIS RELATIVES IDENTITY ... 2) V.G. AND HER RELATIVES

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						IDENTITY HAVE BEEN DISCLOSED ... 3) LD TRIAL COURT CASE TYPE (SPL. CASE) WRONG IN 1ST PAGE AND 1ST PARA
11	CRM (A)	223/2026	PRASAD GOSWAMI Mobile:9830636522 Email:ADVPRONOJITROY@GMAIL.COM	PRONOJIT ROY	12-02-2026	MENTION G.R. CASE NO IN 1ST PARA AND PRAYER PARA
12	CRM (A)	237/2026	AFTAB ANWAR AND ANR Mobile:8585883398 Email:HINDRANIL444@GMAIL.COM	INDRANIL HALDER	12-02-2026	1) DIST. AT CAUSE TITLE PAGE.. 2).. EC CASE BLANK AT PARA TWO.. 3)..COMMISSIONER INITIAL AT PARA SIX.. 4)... LOGO AT VAKALATNAMA
13	CRM(M)	153/2026	AYAN DAS Mobile:7044063766 Email:SUMANTADASBABI2017@GMAIL.COM	SUMANTA DAS	12-02-2026	ENVELOP ATTACHED WITH PETITION NEED TO BE COUNTER SIGNED BY COMMISSIONER OF AFFIDAVIT
14	CRM(M)	183/2026	JHUMA MONDAL Mobile:9830328018 Email:ANJAN.BHATTACHARYA76@GMAIL.COM	ANITA SHAW	12-02-2026	1) V.G. IDENTITY DISCLOSED ... 2) V.G. MOTHER IDENTITY DISCLOSED AND IN SOME CASES V.G. MOTHER NAME STILL READABLE EVEN AFTER MASKING
15	CRM(M)	189/2026	MD SADDAM HOSSAIN Mobile:9433230697 Email:SOM_NATH_5002@YAHOO.CO.IN	SOMNATH GANGOPADHYAY	12-02-2026	1) PETITIONER NAME MENTIONED IN PETITION NOT MATCHING WITH IMPUGNED ORDER COPY 2) SECTIONS OF B.N.S. MENTIONED IN PETITION NOT MATCHING WITH CHARGE SHEET COPY ... 3) SIGNATURE OF DEPONENT IS REQUIRED ON THE COPY OF ID CARD
16	CRM(M)	192/2026	SARMILA BEGAM SK @ SARMILA BEGAM KHATUN @ MAJU KI BIBI Mobile:9830656205 Email:UDAYC638@GMAIL.COM	SADIA PARVEEN	12-02-2026	1) ADDRESSING OF HONBLE CHIEF JUSTICE IS WRONG, AS PER AFFIRMATION DATE ... 2) V.G. MOTHER IDENTITY HAS BEEN DISCLOSED ... 3) V.G. HUSBAND IDENTITY HAS BEEN DISCLOSED
17	CRM(M)	194/2026	TUHIN SAHA @ BUBAI Mobile:9064469199 Email:MANOJITDEBNATH.IN@GMAIL.COM	MANOJIT DEBNATH	12-02-2026	1) V.G. IDENTITY HAS BEEN DISCLOSED ... 2) V.G. RELATIVES IDENTITY HAS BEEN DISCLOSED
18	CRM(M)	195/2026	SHITAL ROY @ SHITAL KUMAR ROY @ PAPAN ROY Mobile:9830656205 Email:UDAYC638@GMAIL.COM	SADIA PARVEEN	12-02-2026	ORDER DATE OF CRM(DB) 2274/2024 WRONG IN 1ST PARA
19	CRM(M)	196/2026	MD TANVEER @ TANBIR Mobile:9064469199 Email:MANOITDEBNATH.IN@GMAIL.COM	MANOJIT DEBNATH	12-02-2026	1) V.G. RELATIVES NAME HAS BEEN DISCLOSED 2) V.G. SCHOOL NAME HAS BEEN DISCLOSED
20	CRM(M)	197/2026	UJJAL ROY	ARUNAVA	12-02-2026	1. PETITIONER NAME MISMATCH

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			Mobile:9674184299 Email:ARUNAVAGANGULY389@GMAIL.COM	GANGULY		2. CJ NAME WRONG. 3. SOME ACTS ARE MISSING IN CAUSE TITLE
21	CRM(M)	201/2026	SAHANARA BIBI Mobile:7001596553 Email:ONINDRILASINHA5@GMAIL.COM	OINDRILA SINHA	12-02-2026	P.S. NAME MENTIONED IN PETITION NOT MATCHING WITH FIR COPY
22	CRM (NDPS)	142/2026	SARIPHUL SK. Mobile:7477531113 Email:JAIMALLYABHATTACHARYA10@GMAIL.COM	JAIMALLYA BHATTACHARYA	12-02-2026	BAIL APPLICATION REJECTED EARLIER
23	CRM(R)	6/2026	BHAGYADHAR NAYEK Mobile:8670424708 Email:GOUTAM.MALIK18@GMAIL.COM	GOUTAM MALIK	12-02-2026	1) ... HIGH COURT REJECTION DETAILS NOT MENTIONED PROPERLY (REJECTION DATE)... 2).. MENTION TRIAL COURT REJECTION DETIALS WITH ALL CASE NUMBER AND REJECTION DATE AT PARAGRAPH ONE
24	CRR	260/2026	RAJENDRA PANDA AND ORS Mobile:9732793384 Email:JANASATYA1954@GMAIL.COM	MANORANJAN JANA	12-02-2026	VICTIM IDENTITY DISCLOSE(PAGE -4)
25	CRR	274/2026	THE STATE OF WEST BENGAL Mobile:9831136629	DEBASISH ROY	12-02-2026	TYPE COPY NEEDED OF HAND WRITTING TRIAL COURT ORDER.
26	CRR	279/2026	PARAG KESHAR BHATTACHARJEE Mobile:9731655935 Email:SIDHANTCHOWDHARY17@GMAIL.COM	SIDHANT CHOWDHARY	12-02-2026	NEED A TYPE COPY OF HAND WRITTING TRIAL COURT ORDER.
27	CRR	282/2026	M.S FALCRUM SHIPPING AND LOGISTICS PVT. LTD. AND ORS. Mobile:8981191881 Email:MINALPALANA@GMAIL.COM	MINAL PALANA	12-02-2026	AGE MISSING OF PET. 2 AND 3
28	CRR	286/2026	LALCHAND MALIK Mobile:9830724925 Email:AMITESHCHAKRABORTY34@GMAIL.COM	AMITESH CHAKRABORTY	12-02-2026	TRIAL COURT NOT MENTIONED IN THIS PETITION AND TWO FIR CLUBBED IN ONE PETITION
29	FMAT	28/2026	M/S. SATYAM INFRA PROJECT AND ANR. Mobile:7278727043 Email:UDDIPANBANERJEE@YAHOO.IN	UDDIPAN BANERJEE	12-02-2026	SUBJECT CODE NOT FOUND
30	FMAT	33/2026	RUHI AGARWALLA ALIAS CHANDGOTHIA Mobile:8482050845 Email:JYOTISINGH.ADVOCATE@GMAIL.COM	JYOTI SIGH	12-02-2026	PETITIONER SIGNATURE DOES NOT MATCH IN VAKA
31	MAT	114/2026	BURNPUR ISPAT KARMACHARI SANGHA Mobile:9476239442 Email:APU71LAW@GMAIL.COM	APURBA GHOSH	12-02-2026	PETITIONER DIST. NOT FOUND

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32	WPA	1449/2026	SWAPAN KUMAR PARIA Mobile:8371879716 Email:CHAKRABARTISANTOSH6@GMAIL.COM	SANTOSH KUMAR CHAKRABARTI	12-02-2026	RESPONDENT 1 DISTRICT MISSING
33	WPA	1458/2026	BALARAM DUTTA AND ORS. Mobile:9831270886 Email:TIMIRBARANSAHA692@GMAIL.COM	TIMIR BARAN SAHA	12-02-2026	DISTRICT OF PETITIONERS 1-11 WRONG
34	WPA	1461/2026	AMIT KUMAR DAS Mobile:8334855111 Email:1987RISHI@GMAIL.COM	DEBARSHI BRAHMA	12-02-2026	LIST OF DATE IS MISSING.
35	WPA	1486/2026	SYED SHAMSUL AREFIN Mobile:9432720581 Email:AREFINSYEDSHAMSUL@GMAIL.COM	SYED SHAMSUL AREFIN	12-02-2026	PETITIONER SIGN IS MISSING IN PRAYER PAGE.
36	WPA	1501/2026	ANIMA SINKU Mobile:9830019047 Email:KGTHAKURTA@YAHOO.CO.IN	KALLOL GUHA THAKURTA	12-02-2026	LOWER COURT DETAILS OF PAGE 1 SHOULD BE AFTER CAUSE TITLE,PHOTOCOPY OF CAUSE TITLE MISSING
37	WPA	1514/2026	SARASWATI GARAI Mobile:9330681559	ABHIJIT CHAKRABORTY	12-02-2026	LIST OF DATE IS MISSING.
38	WPA	1521/2026	ARUN MAITY Mobile:6289426469 Email:ADV.RAJDATTACHATTERJEE@GMAIL.COM	RAJDATTA CHATTOPADHYAY	12-02-2026	HONBLE CHIEF JUSTICE ADDRESSING IS WRONG.
39	WPA	1546/2026	DEB KUMAR MANDAL Mobile:9830656205	TRISHA RAKSHIT	12-02-2026	SHORT LIST OF DATES PAGE MSSING
40	WPA	1548/2026	AVA RANI DE Mobile:7980760108 Email:ADVOCATESUBHADEEP@GMAIL.COM	SUBHADEEP CHATTERJEE	12-02-2026	SERIAL NO. OF RESPONDENTS ARE WRONG.
41	WPA	1560/2026	RAMKRISHNA GHOSH Mobile:8420275251 Email:SK.SAIFUDDIN980@GMAIL.COM	SK. SAIFUDDIN	12-02-2026	LOGO NOT FOUND
42	WPA	1569/2026	PUSPENDU ROY Mobile:9874283668 Email:SAHJAHAN002@GMAIL.COM	SK. SAHJAHAN ALI	12-02-2026	SERIAL NO. OF RESPONDENTS ARE WRONG.
43	WPA	1640/2026	SARINA BOTHRA ALIAS SWETA CHORARIA Mobile:9078779400 Email:SOUMONNANDA@GMAIL.COM	SOUMON NANDA	12-02-2026	1. VOLUME NEED 2. GROUP IS NOT MENTIONED
44	WPA	1662/2026	AMIT KUMAR BERA AND ORS. Mobile:9830192207	BABHRU BAHAN BERA	12-02-2026	HONBLE CHIEF JUSTICE ADDRESSING WRONG.

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			Email:ADVOCATEASHIS@GMAIL.COM			
45	WPA	1763/2026	SANDHAN GHOSH AND ORS Mobile:9681803141 Email:SOURAVLAWYER@GMAIL.COM	SOURABH SNEGUPTA	12-02-2026	1.COURT NO WRONG 2.SUB CATEGORY CODE IS WRONG 3. CLASSIFICATIO LIST IS MISSING AT ZERO PAGE AND GROUP IS MISING 4.LIST OF DATES IS MISSING 5.ALL PET.S AGE AND ADDRESS INCOMPLETE 6. PRAYER PAGE ADV. CERTIFICATE IS MISSING 7.VOLUME IS NEEDED
46	WPA	1766/2026	NITA MONDAL AND ANR Mobile:9903610870 Email:ADV.SOUMAJITSAHA@GMAIL.COM	SOUMOJIT SAHA	12-02-2026	PET. NAME SPELLING WRONG

Printed On 27-01-2026